electronic components, computer software and the automobile industry. It was agreed that these possibilities may be pursued further at the official level and through appropriate negotiations between representatives of industry on both sides.

Written Answers

Construction of new cement plants

- 478. SHRI M. R. APPAROW: Will the Minister of INDUSTRY be pleased to state:
- (a) what is the number of proposals for setting up of cement plants under the consideration of Government at present;
- (b) what is the number of plants proposed to be set up in the public sector and the number which are proposed to be set up in the private sector; and
- (c) whether the cement deficit is likely be made good by the newly proposed plants in the Sixth Five-Year Plan period and later?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) and (b) Out of 30 proposals pending at present, 6 are proposed to be set up in public sector and the remaining in private sector.

(c) Requirement of cement by the end of the Sixth Five-Year Plan is expected to be substantially met both by the existing and new cement plants.

Export oriented production

- 479. SHRI M. R. APPAROW: Will the Minister of INDUSTRY be pleased to state:
- (a) what is the number of industries whose total production is exportoriented;
- (b) what are the facilities given to these industries; and
- (c) what are the number of these industries in the public sector and private sector, separately?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) Statistics are not maintained Centrally in respect of all industries whose total production, or a part thereof, is exported. It is not, therefore, possible, to indicate the exact number of industries whose production is export-oriented. However, the number of Units in the following three categories of 100 per cent Export-Oriented is indicated below: -

to Question*

- (i) 100 Export-Oriented Units in-
 - (a) Santa Cruz Export Electronics Processing Zone—39 Units;
 - (b) Kandla Free Trade Zone—60 Units,
- (ii) Approved under the Scheme notified *vide* Department of Commerce Resolution No. 8/15/78-EP, dated 31st December, 1980-101 Units.
- (b) As stated in the enclosed statement.
- (c) While all units in the Kandla Free Trade Zone and Santa Cruz Export Electronics Processing Zone are in Private sector; of the units approved under the 100 per cent Export Oriented Units Scheme 5 are in the public sector while 96 are in private sector.

Statement

Facilities to 100 per cent Export Oriented Units

Facilities available to the units in Santa Cruz Electronics Export Processing Zone.—(i) Exemption from payment of import duty on capital goods, raw materials and components/ parts; (ii) Exemption from octroi duty, excise and other Central levies, (iii) Concessional rate of rent (iv) Full reimbursement of Central Sales Tax; (v) Reimbursement of customs duty paid by the bone units; (vi) The import of capital goods, raw materials and components/parts has been placed under OGL; and (vii) Tax Holiday for a period of 5 pears since 1981.

Facilities available to the units in Kan&la Free Trade Zone.—(i) Exemption from payment of import duty on capital goods, raw materials and components/parts; (ii) Exemption from octroi duty, excise and other Central levies; (iii) Exemption from Guiarat State Sales Tax on the purchases of raw materials, etc.; (iv) Transport subsidy equal to 2 per cent of the f.o.b. value of exports; (v) Full reimbursement of Central Sales Tax paid by the Zone units on the purchase of materials for export production; (vi) consumables, tools, jigs, gauges and fixtures needed by the Zone units are under OGL; (vii) Čash subsidy of 15 per cent of fixed capital investment for small scale units and medium/ large scale units, subject to maximum cash grant of Rs. 25 lakhs for units «et up after November 1, 1977; and (viii) Tax Holiday for a period o* 5 years since 1981.

Facilities available to 100 per cent Export-oriented units have been notified vide Government of India, Ministry of Commerce Resolution No. (15)/78-EP, dated 31-12-1980. A copy of which was laid on the Table of the House on 20-2-1981.

Pig Iron b State

480. SHRI IBRAHIM KALANIYA: Will the Minister of STEEL AND MINES be Pleased to state;

(a) what were the demands of pig iron from various States (State-wise) during the period from 1-1-1979 to 31-12-1981 (year-wise);

to Questions

- (b) how much quantity were Allotted and actually given to each State during the above period:
- (c) what were the shortfall during the above period; and
- (d) what steps are contemplated to overcome the shortfall?

THE MINISTER OF STATFI IK THE MINISTRIES OF INDUSTRY AND STEEL AND MINES CHARANJIT CHANANA): (a) to (c) There is no statutory control on distribution of pig iron. Pig iron in now distributed in accordance with guidelines for distribution announced by the Joint Plant Committee. Under these guidelines there are no Slate wise allocations for pig iron. As suet information on State-wise demand is not available. From 1981-82 the Iron and Steel Controller has started a system of allocation of pig iron te the State Small Industries Corporations. Available details of pig irofi actually supplied to various State* by SAIL is as per enclosed statement.

(d) Adequate import arrange ments have been made to meet th* gap between the indigenous availability and demand.

Statement

										(Quantity	in tonnes)
		State/UT							1979-80	1980-81	1981-82 (up to Jan, 82)
Andhra Prade	esio.					12	ų ii	• ;	9000	26100	1400
Amam .		è					¥		1300	100	5800
Bihar .		3	1,7				*		25800	37300	1200
Chandigarh	1	38	(6)			10				-	:400
Delhi		ž:	:4	160			2	¥ *	7300	7800	7800